

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

132. COMP. APPEAL 447/2023

COMP. APPEAL 62/2024

COMP. APPEAL 66/2024

IN C.P. 198/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Mr. Glen Morgan D, Costa
V/s.
Gauri Ships Private Limited

SECTION 59, 241(1), & 242(4) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **18.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//